## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.699/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company		Greenply Industries LtdVs-Southern Cooling Tower Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	Mr. ROHIT JA	rlan, Advocate	Petitioner (Greenpy Industries and.)	Advocate.
	Mr. Soumyen: Mr. Debsoumy Mg. P. Bannu Mr. A. Muhly	Datta, Adv. Ga Brank, Adv. Gee, Adv.	Respondentes (Soutain cooling Put. Lite	1.) Sebsonnya Bazah, Adv. 11/01/2018.

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 02/02/2018 for admission.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)

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